

SANJAY KUMAR PODDAR, FCA
Insolvency Professional

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 Registration No: IBBI/IPA-001/IP-P01802/2019-2020/12759
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Annexure-1

Name of the corporate debtor: Gujrat Metallic Coal and Coke Limited

Date of commencement of liquidation: 03.11.2021

List of Financial Creditors as on: 09.04.2022

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of claim under verification	Amount of claim rejected	Amount of any mutual dues, that may be set off	Amount of contingent claim	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	Reliance Asset Reconstruction Company Limited	U45200MH2006PLC161190	24/12/2021	24,09,25,320.48	-	Financial	100%	Yes	Hypothecation on Stock, Book Debt, other current asset and other movable asset of Corporate Debtor.	24,09,25,320.48	0.00	NA	0.00		The admitted amount of claim might undergo change depending upon the records or information available with the liquidator and shall be updated in due course.	
Total				24,09,25,320.48											24,09,25,320.48	

